## **Declaration of Assets and Liabilities**

Salar Salar

I, Santash Rumar singh

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aged M. Santash Rumar singh

years, belonging to phar withan subha

service and presently working as free participations of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

303/22

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Çash	500%	losof	2000/=		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	72/-	70000/			
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	e 19	000/=	marthy		
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	-	Silver	220 dm		
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Santosh Kumal Singh

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	v	+1			
(iii)	Buildings (Commercial and residential)			* * * * * * * * * * * * * * * * * * * *		
	Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market					
(iv)	value  Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks			
	(ii) Loans from financial institutions	S.B! BVM palma	personal	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		14,1800/=	
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

Santosh Kumas singh

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which Wealth	Eyop5 3395M	
	Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

PTS/BLA-996

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.

Gender :	(M/F)
Date of Birth	11080971 (DD/MM/YYYY)
Class/Group :-	
Cadre :-	13: har vidhan saloha
	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :-	patna
I hereby declar knowledge and belief	are that the above details are true to the best of my
	Signature Santosh Kumar Singh
	Name of Employee: Jan 20 gh Kr Gmngh
Place: patna	Designation: " HEar clant
Date: 3/3/2022	Department: Por hair al withour sabha

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Santosh Kymas Singh